

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 95 of 2013

Dated : 21st February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**BMM Ispat Ltd. ... Appellant(s)
Versus
Bangalore Electricity Supply Co. Ltd. & Ors ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Vishal Gupta
Mr. Kumar Mihir**

Counsel for the Respondent(s): Mr. Srinivasa Raghavan for R-1 to 3

ORDER

We have heard the Learned Counsel for the Appellant for some time. The Learned Counsel for the Respondent no. 1 to 3 has filed written notes of arguments after serving copy on the other side.

Post the matter for further hearing on **13.03.2014 at Chennai Circuit**

Bench.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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